

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 64/14 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.09.2017**

NAME OF THE COMPANY: M/s Vector Green Sunshine Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Ashutosh Gupta, Advocate

Mr. Manish Raj, CP for ROC, Delhi.

ORDER

Reserved for orders.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**